

Central Administrative Tribunal  
Principal Bench, New Delhi

CP No.439/2019 in OA No.521/2019

New Delhi, this the 16th day of December, 2019

**Hon'ble Mr. S.N.Terdal, Member (Judicial)**  
**Hon'ble Mr.A.K. Bishnoi, Member (Administrative)**

1. Bishan Singh,  
S/o Late Sh. Ram Singh  
R/o C-3/116,  
Dayalpur, Delhi-94.

-Applicant

(By Advocate: Mr. Saurabh Duggal)

**Versus**

Smt. Varsha Joshi  
Commissioner, North DMC  
Dr. S.P.M. Civic Centre,  
Minto Road, New Delhi-02. – Respondent  
(By Advocate: Mr. Aman Oberoi for Mr. H.K.Gangwani)

**O R D E R (ORAL)**

**By Hon'ble Mr. S.N. Terdal, Member(J):-**

In view of the order dated 31.10.2019 passed by the respondent, there is substantial compliance of the order of this Tribunal. Hence, the CP is closed. Notice issued to the respondent is discharged. However, the applicant is at liberty to seek remedy as per the law.

**(A.K.Bishnoi)**  
**Member(A)**

**(S.N. Terdal)**  
**Member (J)**

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